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**HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT
JAMMU**

(Office of Registrar Judicial)

PUBLICATION NOTICE

AA No. 4/2025 c/w AA No. 5/2025



**NATIONAL HIGHWAY
AUTHORITY OF INDIA**

Vs.

RANO DEVI & ORS.

Notice to the respondent(s):-

3. Lal Dai
4. Surinder Singh, Sr. No. 3 & 4 are L/R's of Sant Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
5. Rasila, S/o Durga
6. Durga Dass S/o Ram Saran
7. Ganesh Singh S/o (Adopted Son of Ram Dai), R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
8. Chunni Lal, S/o Rasila Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
9. Krishan Singh
10. Mohan Singh
11. Ved Parkash
12. Prem Singh, Sr. No. 9 to 12 are Sons of Panna Lal, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
13. Balwan Singh
14. Baldev Singh
15. Ranju Devi, Sr. No. 13 to 15 are L/R's of Gian Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
17. Chanchla Devi
18. Krishna Devi
19. Durgi, Sr. No. 17 to 19 are L/R's of Ganga Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
21. Krishan Singh
22. Isher Dass, both sons of Chattar Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
24. Gandharb Singh
25. Manohar Singh
26. Rajinder Singh
27. Kamla Devi, Sr. No. 24 to 27 are L/R's of Amar Chand, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
28. Sansar Chand
29. Shankar Dass, both sons of Sant Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
30. Mathura, Wd/o Fura, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
33. Ashok Kumar, L/R of Parsu, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
35. Vijay Kumar Dogra
36. Yash Paul Dogra
37. Veena Devi, Sr. NO. 35 to 37 are L/R's of Subash Chander, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
38. Bodh Raj, S/o Santu Thakur, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
39. Kaku
40. Sham Qin
41. Noor Mohd. Sr. No. 39 to 41 are Sons of Allah Rakha, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
45. Janib Bibi, L/R of Shuker Din R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
50. Mumtaz Bibi
53. Mumtaz Bibi, Sr. NO. 50 & 53 are L/R's of Din Mohd. R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
54. Mohd. Yousef

(Respondent No. 54 in AA No. 04/2025)

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55. Fatima
56. Salima
57. Jameela
58. Gulam, Sr. No. 54 to 58 LR's of Allah Ditta, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
60. Raj Singh
61. Rakesh Singh
62. Ranjeet Singh
63. Bholi Devi
64. Vidya Devi, Sr. No. 60 to 64 are L/R's of Balwan Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
65. Anju Devi, L/R of Sh. Gian Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
68. Mool Raj
69. Ms. Chanchalo Devi
70. Krishna Devi, Sr. No. 68 to 70 are L/R's of Sh. Ganga Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
74. Gandarbh
75. Manohar Singh
76. Rajinder Singh
77. Reeta Charak
78. Sunita Devi
79. Kamla Devi, Sr. No. 74 to 79 are L/R's of Amir Chand, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
80. Ranjeet Singh
81. Sukhchain Singh
82. Balwant Singh
83. Vijay Kumar
84. Karnail Singh, Sr. No. 80 to 84 are L/R's of Sh. Sansar Chand, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
85. Uma Devi
86. Rajan Devi, L/R's of Sh. Amar Nath R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
88. Raj Singh
89. Shanti Devi
90. Geeta Devi
91. Vijay Devi, Sr. No. 88 to 91 are L/R's of Lal Dai, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
92. Kewal Singh
93. Balwan Singh
94. Sohan Singh
95. Chandan Singh
96. Bikram Singh
97. Makhan Singh
98. Sudesh Kumari
99. Kamlesh Kumari
100. Sunita Devi
101. Kanta Devi
102. Kaushalya Devi
103. Nirmala Devi, Sr. No. 92 to 103 all are L/R's of Gandharb Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
104. Lovely Devi, D/o Balwan Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
105. Mool Raj, S/o Ganga Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
106. Radha Swami Satsang Ghar Jammu through Dr. Subhash Chander Sharma, S/o Krishan Lal Sharma (Area Secretary Nowshera Sub-Centre Katra).
107. Puran Chand, S/o Des Raj Brahman, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
108. Daulat Ram
109. Raj Kumari
110. Chanchala Devi
111. Sunita Devi
112. Satya Devi
113. Laxmi Devi

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114. Taro Devi, Sr. No. 108 to 114 are L/R's of Nek Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
115. Des Raj, S/o Kirpa Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
116. Tirth Ram
117. Kailasha, both Daughters of Mania, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
118. Birbal
119. Roop Chand
120. Krishan Chand
121. Prem Nath
122. Vishavnath
123. Bodh Raj
124. Shanti Devi
125. Ranu Devi, Sr. No. 118 to 125 are L/R's of Nathu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
126. Sahil Vaid
127. Sheeva Sharma
128. Vasuda Sharma
129. Suman Vaid (Wd/o Ashok Kumar), Sr.No. 126 to 129 are L/R's of Ashok Kumar R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
130. Varun Vaid
131. Karan Vaid
132. Parul Vaid
133. Seema Vaid (Wd/o Ashok Kumar), Sr. No. 130 to 133 are again L/R's of Ashok Kumar R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
134. Bimla Devi, D/o Isher Dass
135. Krishna S/o Mussu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
136. Bodh Raj, S/o Mussu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
137. Ashok Kumar, S/o Sh. Isher Dass R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
138. Ramesh Kumar, S/o Sh. Isher Dass R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
139. Chuni Lal
140. Dev Raj
141. Satpal
142. Yashpal
143. Hansraj
144. Ramparkash
145. Sanjeev Kumar, Sr. NO. 139 to 145 are L/R's of Gauri, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
146. Chandu, S/o Laxman
147. Chandu (Adopted Son of Sarwan)
148. Ramesh Chander
149. Ram Krishan
150. Puran Chand
151. Ram Pal
152. Santosh Kumari
153. Kanta Devi
154. Ayudhya Devi
155. Sushma Devi
156. Poonam Sr. No. 148 to 156 are L/R's of Chatru R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
157. Prem Nath S/o Anant Ram
158. Happy Sharma
159. Neena Kumari
160. Shakuntla Devi, Sr. No. 157 to 160 are L/R's of Ram Rattan R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
161. Smt. Renu Sharma
162. Pooja Sharma
163. Kailash Devi (Wd/o Jagdish) Sr. No. 161 to 163 are L/R's of Jagdish R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
164. Gourav Sharma
165. Sourav Sharma
166. Arti Sharma


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167. Bharti Sharma
168. Khema Sharma (Wd/o Tirath Ram) Sr. No. 164 to 168 are L/R's of Tirth Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
169. Ganpati
170. Prito Devi
171. Rani
172. Sheela Devi
173. Raj Dai, Sr. No. 169 to 173 are L/R's of Shiv Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
174. Sanjeev Kumar S/o Radha Krishan
175. Mohan Lal
176. Chanchala Devi
177. Bimla Devi
178. Shakti Devi
179. Laxmi Devi, Sr. No. 174 to 179 are L/R's of Mansa Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
180. Mohan Singh (Adopted son of Bhago) R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
181. Gulabo, S/o Rasila R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
182. Satya Devi, D/o Kastu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
183. Moti Singh, S/o Bhaga R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
184. Maya Devi
185. Shakuntla Devi, Both Daughters of Sukh Ram, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
186. Chanchal Singh Adopted son of Kartu R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
187. Palli Devi, D/o Balwan Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
189. Sanjay Kumar Sharma R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
190. Ved Parkash R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
191. Savitri, L/R of Lt. Ram Rattan R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
192. Gulzar Ahmed R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
193. Mohd. Hussain
194. Raju
195. Smt. Mukhtyar
196. Sonu
197. Sukran, Sr. No. 193 to 197 are L/R's of Kaka R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
198. Aniyat R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
199. Abdul Karim R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
200. Baj Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
201. Kastur Singh, R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
202. Laxman Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
203. Santokh Singh, Sr. No. 200 to 203 are L/R's of Lt. Shiv Saran R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
204. Anant Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
205. Teja Sr. No. 204-205 are the L/R of Hari Ram R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
206. Gajay Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
207. Sukhdev Singh, S/o Ganga Singh R/o Village Kundrorian, Tehsil Katra, Distt. Reasi.
208. Deputy Commissioner, Reasi, with the powers of Competent Authority for the Land Acquisition, (CALA), Mini Secretariat, District Administrative Complex, Reasi 182311, UT of J&K.
209. Romesh Chander, S/o Nikku Ram, R/o Katra Tehsil Katra District Reasi.
210. Baldev Raj, S/o Amar Nath, R/o Katra Tehsil Katra, District Reasi.
190. Subash Chander, S/o Pitamber Dass R/o Village Kundrorian, Tehsil Katra, Distt. Reasi. (Respondent No. 190 in AA NO. 5/2025)

Whereas, in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent(s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named

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High Court of J&K
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respondents to appear before this court on 04.09.2025 at 09:30 A.M. or the next working day if 04.09.2025 is declared holiday, in person or some recognized agent failing which appropriate order will be passed.

Given under my hand and seal of the court this 5th day of Aug, 2025, at Jammu.

Sd/-
Registrar Judicial
High Court of J&K & Ladakh, at
Jammu M M U.
05/8/25

NO:- 2533

Dated:- 07-08-2025

Copy of the above forwarded to:

1. Editor, Daily Excelsior, for publishing the notice in the newspaper, Cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing.
2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official website of the High Court of J&K & Ladakh.

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High Court of J&K & Ladakh, at
Jammu M M U.
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